GOVERNMENT OF INDIA

MINISTRY OF CULTURE

LOK SABHA

UNSTARRED QUESTION NO.2454

ANSWERED ON 04.08.2025

FINANCIAL ASSISTANCE TO CULTURAL ORGANIZATIONS

2454. Shri Vishweshwar Hegde Kageri: Shri Biplab Kumar Deb:

Will the Minister of CULTURE be please to state:

- (a) the details of the total number of cultural organizations received assistance under the Financial Assistance for Promotion of Art and Culture Scheme across the country, Statewise including Tripura; and
- (b) whether the Government has received any proposal from Member of Parliament or any organization for providing financial assistance under the said scheme?

ANSWER

MINISTER FOR CULTURE AND TOURISM (SHRI GAJENDRA SINGH SHEKHAWAT)

(a) and (b): Ministry of Culture implements a Central Sector Scheme by the name of 'Financial Assistance for Promotion of Art and Culture' to provide financial assistance to cultural organizations working in the field of Promotion of Art and Culture across the country. The scheme has eight sub-components, the brief of which is given at **Annexure-I**. The State-wise, year-wise details of number of organizations supported and amount disbursed under these schemes during the last three years is as given in **Annexure-II**.

Under the Promotion of Art and Culture Scheme, Not-for-Profit Organizations, Societies, Trusts, Universities, State Governments/Union Territories/District Authorities, etc., are eligible to apply for financial assistance. The Ministry regularly receives applications from these and same are scrutinized on regular basis. Individuals (including Member of Parliament) are not eligible to apply under the scheme.

Annexure referred to in reply of part (a) of the Lok Sabha Unstarred Question No.2454 answered on 04.08.2025

FINANCIAL ASSISTANCE FOR PROMOTION OF ART AND CULTURE: This scheme has following sub-components:

i. Financial Assistance to Cultural organizations with National Presence

The objective of this scheme component is to promote and support cultural organisations with national presence involved in promotion of art and culture throughout the country. This grant is given to such organisations that have a properly constituted managing body, registered in India; having a pan-India character with national presence in its operation; adequate working strength; and have spent 1 crore or more during 3 of the last 5 years on cultural activities. The quantum of grant under this scheme is Rs.1.00 crore which can be increased to Rs.5.00 crore in exceptional cases.

ii. Cultural Function & Production Grant (CFPG)

The objective of this scheme component is to provide financial support to NGOs/ Societies/ Trusts/ Universities etc. for Seminars, Conference, Research, Workshops, Festivals, Exhibitions, Symposia, Production of Dance, Drama-Theatre, Music etc. The quantum of grant under this scheme is Rs.5 Lakh for an organization which can be increased to Rs. 20.00 lakhs in exceptional cases.

iii. Financial Assistance for the Preservation & Development of Cultural Heritage of the Himalayas

The objective of this scheme component is to promote and preserve the cultural heritage of the Himalayas through research, training and dissemination through audio visual programmes. The financial support is provided to the organizations in the States falling under the Himalayan Region i.e. Jammu & Kashmir, Himachal Pradesh, Uttarakhand, Sikkim and Arunachal Pradesh. The quantum of grant is Rs.10.00 lakh per year for an organization which can be increased to Rs. 30.00 lakh in exceptional cases.

iv. Financial Assistance for the Preservation & Development of Buddhist/Tibetan Organization

Under this scheme component financial assistance is provided to the voluntary Buddhist/Tibetan organizations including Monasteries engaged in the propagation and scientific development of Buddhist/Tibetan Cultural and tradition and research in related fields. The quantum of funding under scheme component is Rs. 30.00 lakhs per year for an organization which can be increased to 1.00 crore in exceptional cases.

v. Financial Assistance for Building Grants including Studio Theatres

The objective of this scheme component is to provide financial support to NGO, Trust, Societies, Govt. Sponsored bodies, University, College etc. for creation of Cultural infrastructure (i.e. studio theatre, auditorium, rehearsal hall, classroom etc.) and provision of facilities like electrical, air conditioning, acoustics, light and sound systems etc. Under this scheme component, the maximum amount of grant is up to Rs.50 Lakh in metro cities and up to Rs.25 Lakh in non- metro cities.

vi. Financial Assistance for Allied Cultural Activities

The objective of this scheme component is to provide financial assistance to all eligible organizations for creation of assets for enhancing the audio-visual spectacle for allied cultural activities to give firsthand experience of live performances on regular basis and during festivals in open/closed areas/spaces. Maximum assistance under the scheme component, including applicable duties & taxes and also Operation & Maintenance (O&M) costing for five years, will be as under:- (i) Audio: Rs.1.00 crore; (ii) Audio+Video: Rs. 1.50 crore.

vii. Intangible Cultural Heritage:

This scheme was launched by the Ministry of Culture in 2013 for safeguarding the intangible cultural heritage and diverse cultural traditions of the country with the objective of reinvigorating and revitalizing various institutions, groups, NGOs, etc. so that they may engage in activities/projects for strengthening, protecting, preserving and promoting the rich intangible cultural heritage of India.

viii. Domestic Festivals and Fairs

The objective of this scheme is to provide assistance for holding the 'Rashtriya Sanskriti Mahotsavs' organized by Ministry of Culture. Rashtriya Sanskriti Mahotsavs (RSMs) are conducted through Zonal Cultural Centres (ZCCs) where a large number of artists from all over the country are engaged to showcase their talents. From November, 2015 onwards, fourteen (14) RSMs and four (04) Zonal Level RSMs have been organized by Ministry of Culture up till now in the country.

Annexure - II

Annexure referred to in reply of part (a) of the Lok Sabha Unstarred Question No.2454 answered on 04.08.2025

(i) Scheme of Financial Assistance to Cultural Organizations with National Presence including RK Mission

Sl.	State/UT	Financial Year								
No.		2022-	2023	20	23-24	20	24-25			
		Nos. of Orgs.	Amount	Nos. of Orgs.	Amount	Nos. of Orgs.	Amount			
1.	Andhra	1	22.5	1	7.50	-	-			
	Pradesh									
2.	Assam	-	-	1	22.50	2	22.50			
3.	Chandigarh	-	-	1	15.00	1	22.50			
4.	Delhi	7	241.25	11	276.25	9	118.75			
5.	Haryana	-	-	-	-	1	26.25			
6.	Jharkhand	-	-	-	-	1	15.00			
7.	Karnataka	1	22.5	-	-	1	4.73			
8.	Kerala	-	-	1	18.75	2	32.50			
9.	Maharashtra	-	-	1	15.00	1	18.75			
10.	Manipur	-	-	-	-	1	11.25			
11.	Madhya Pradesh	1	0.59	-	-	-	-			
12.	Odisha	-	-	1	8.75	1	22.50			
13.	Puducherry	1	3.75	-	-	-	-			
14.	Rajasthan	1	37.5	1	26.25	2	27.50			
15.	Tamil Nadu	-	-	-	-	1	15.00			
16.	Uttar Pradesh	2	93.75	1	22.50	1	7.50			
17.	West Bengal (NP)	-	-	2	37.50	3	31.25			
18.	RK Mission	1	738.56	1	766.50	1	807.00			
	Total	15	1160.4	22	1216.50	28	1182.98			

(ii) Cultural Function & Production Grant (CFPG)

(Rs. In lakhs)

	T				1	(RS. III	Turkiis)
Sl No.)22-23	DELHI+C 20		2024-25	
		Nos.	Amount	Nos. of	Amount	Nos.	Amount
	Name of State	of		Orgs		of	
		Orgs				Orgs	
1	Andaman &Nickobar	0	0	0	0	0	0
2	Andra Pradesh	65	62.85	83	80.7	35	66.29
3	Arunachal Pradesh	0	0	0	0	0	0
4	Assam	48	96.21	68	114.11	24	34.34
5	BIHAR	123	203.2	126	161	50	99.34
6	CHANDIGARH	1	0.5	3	21.69	1	10
7	CHHATTISGARH	3	5.5	4	7.5	3	6.42
8	DELHI	167	408.06	204	370.03	90	238.6
9	GOA	1	0.625	1	1.5	1	0.62
10	GUJARAT	17	23.4	16	12.34	3	3.59
11	HARYANA	28	62.59	36	74.72	25	83.98
12	HIMACHAL	8	11	15	25.75	10	11.8
	PRADESH						
13	JAMMU AND	52	50.33	49	33.76	22	29.37
	KASHMIR						
14	Union Territory of	0	0	0	0	0	0
1.5	Ladhakh JHARKHAND	11	14.26	7	8	5	8.75
15		11	14.26	·			
16	KARNATAKA	218	349.42	221	208.22	160	397.53
17	KERALA	30	48.38	30	40.27	15	51.13
18	MADHYA PRADESH	141	264.9	161	155.17	64	148.42
19	MAHARASHTRA	56	104.12	34	29.64	16	42.13
20	MANIPUR	162	196.17	237	249.25	83	99
21	Meghalaya	0	0	0	0	0	0
22	Mizoram	0	0	0	0	0	0
23	Nagaland	5	4.62	4	1.35	1 7.1	0.25
24	ODISHA	180	296.88	168	269.71	151	437.26
25	Pondicherry	0	0	0	0	0	0
26	PUNJAB	12	23.27	11	22.65	7	17.5
27	RAJASTHAN	48	81.16	57	46.28	24	44.55
28	Sikkim	0	0	1	3.75	0	0
29	TAMIL NADU	15	18.87	11	10.73	10	26
30	TELANGANA	16	16.87	16	9.61	20	45.13
31	TRIPURA	16	16.15	23	24.94	6	4.5
33	UTTARAKHAND	24	28.11	31	21.91	12	19
32	UTTAR PRADESH	278	343.33	268	244.07	167	330.31
34	WEST BENGAL	410	544.44	357	206.86	213	360.21
	Total	2135	3275.21	2242	2455.51	1218	2616.11

(iii) Scheme of Financial Assistance for the Preservation and Development of Cultural Heritage of the Himalayas.

		2022-23		2023-24		2024-25	
Sl. No.	State	No. of cases	Amount	No. of cases	Amount	No. of cases	Amount
1	Arunachal Pradesh	41	117.95	32	77.00	7	20.01
2	Sikkim	4	10.00	3	11.00	0	0
3	Himachal Pradesh	42	98.52	40	97.50	2	5.99
4	UT of Jammu and Kashmir	69	117.02	24	37.52	0	0
5	UT of Ladakh	11	34.00	2	5.50	0	0
6	Uttarakhand	58	91.24	48	64.0	2	3.50
7	Delhi	0	0	0	0	1	1.75
8	Uttar Pradesh	0	0	0	0	0	0
	Total	225	468.73	149	292.52	12	31.25

(iv) Scheme of Financial Assistance for the Development of Buddhist/Tibetan Culture and Art

Sl.	State/UT	2022-23		202	23-24	2024-25	
No.		Nos. of Org.	Amount	Nos. of Org.	Amount	Nos. of Org.	Amount
1	Arunachal Pradesh	57	518.19	50	392.31	60	416.33
2	Andhra Pradesh	2	8	10	9.18	2	7.00
3	Assam	9	30	15	72.00	6	24.36
4	Bihar	2	8.5	2	8.50	2	10.48
5	Chandigarh (UT)	7	49.5	4	40.00	13	102.16
6	NCT of Delhi	6	44.47	2	9.45	7	44.27
7	Himachal Pradesh	78	550.97	31	167.63	36	240.99
8	UT of J& K	6	23.5	4	20.00	4	28.50
9	UT of Ladakh	45	319.62	44	246.42	6	26.94
10	Karnataka	33	272.8	11	62.78	20	149.98
11	Kerala	1	13.5	0	0	0	0
12	Mizoram	0	0	0	0	0	0
13	Madhya Pradesh	5	29	4	30.00	1	5.00
14	Maharashtra	11	38.25	14	41.00	4	13.24
15	Manipur	2	5.5	3	9.50	1	3.00
16	Odissa	1	5	2	12.00	2	11.00
17	Punjab	2	8.5	2	10.00	0	0
18	Sikkim	0	0	12	89.93	2	24.70
19	Tripura	7	37.5	7	41.5	17	97.20
20	Tamil Nadu	0	0	2	10.00	0	0
21	Telangana	2	22.5	3	30.00	0	0
22	Uttarakhand	26	252.42	5	35.50	25	253.72
23	Uttar Pradesh	27	195.28	11	44.15	15	105.62
24	West Bengal	72	168.00	92	175.51	19	36.00
Total		401	2601.00	330	1557.36	242	1600.49

(v) Scheme for Financial Assistance for Building Grant including Studio Theatres

Sl. No.	State/UT	20	22-23	202	23-24	2024-25	
51. 110.		Nos. of Org.	Amount	Nos. of Org.	Amount	Nos. of Org.	Amount
1.	Assam	1	5.4	0	0	0	0
2.	Bihar	1	0.6	1	6	0	0
3.	Chhattisgarh	1	7.5	0	0	0	0
4.	Delhi	0	0	2	11.2	3	23.25
5.	Himachal Pradesh	1	12.79	1	6	2	20
6.	Jammu and Kashmir	0	0	0	0	2	10
7.	Karnataka	3	26.4	1	25	0	0
8.	Kerala	1	1.4	0	0	0	0
9.	Madhya Pradesh	1	3	0	0	4	16.86
10.	Maharashtra	0	0	2	8	2	25
11.	Manipur	4	15.98	6	35.23	2	3.88
12.	Meghalaya	0	0	0	0	1	4.5
13.	Odisha	0	0	0	0	2	21.5
14.	Punjab	0	0	1	2	1	0.9
15.	Rajasthan	1	7.5	0	0	0	0
16.	Telangana	1	4.29	0	0	0	0
17.	West Bengal	5	34.61	1	15	4	24.2
	TOTAL	20	119.47	15	108.43	23	150.09

(vi) Allied Cultural Activities Scheme

Sl.	State/UT	2024-25				
No		Nos. of Orgs/ State Govt.	Amount			
1	Uttar Pradesh	2	120			
Total		2	120			